No. A-12011/3/2025-Estt National Human Rights Commission

Manav Adhikar Bhawan, Block-C, GPO Complex, INA, New Delhi – 110 023

Dated, the 10th October, 2025

Deputation Vacancy Notice No. 02/2025

Applications are invited to fill up the following existing/ anticipated vacancies on deputation basis in the National Human Rights Commission:-

S.No	Name of posts & Pay Scale		Who can apply			
1	Joint Registrar Level-13 (Rs.123100-215900)		Officers of the Central Government, the State Government, Union Territories, autonomous or statutory organization, Public Sector Undertakings, Universities or Recognized Research Institution;			
			(a) (i) Holding analogous post on a regular basis in the parent cadre or department; and			
			(b) Possessing a degree in Law from recognized University and five years experience in Court matters or of any other post involving interpretation or application of statutes.			
2	Assistant Registrar Level-11 (Rs 67700-208700)		Officers of the Central Government, the State Government, Union territories, autonomous or statutory organization, Public Sector Undertakings, University or recognised Research Institution;			
			(a) (i) holding analogous post on a regular basis in the parent cadre or department or			
			(ii) with seven years' service rendered after appointment to the post on a regular basis in the level-8 (Rs. 47600-151100) in the pay matrix or equivalent in the parent cadre or department and			
			(b) possessing a degree in Law from recognised university			
3	Dy. Superintendent of Police	03	Officers under Central / State Police Organizations;			
	Level-9 (Rs.53100-		(a) (i) Holding analogous posts on a regular basis;			
	167800)		OR			
			(ii) Inspectors of Police with 5 years regular service in the grade or equivalent; and			
			(b) Possessing experience in investigation of criminal cases.			



4	Inspector Level-7 (Rs.44900-	12	Officers Union;	under Central / State Police Forces/ Armed Forces of
	142400)		(a) (i)	Working in similar or equivalent grade in the Central/ State Police Forces/ Armed Forces of Union: or
			(ii)	Sub-Inspector in the Central/ State Police Forces/Armed Forces of the Union with 5 years regular service as Sub-Inspector: or
			(iii)	Officers working in the equivalent grade on regular basis under the Central Govt./ or State Govt. Departments/C entral Public Undertakings; and
			(b)	Possessing at least 5 years experience in vigilance or investigation or intelligence work.

i.) Number of post(s) may vary.

- ii.) Separate application(s) may be submitted if a candidate is eligible and applying for more than one post.
- iii.) Commission reserves the right to cancel / withdraw the vacancy notice at any time without prior notice and without providing any reason for it.
- 3. Proforma of application is attached at Annexure –'1'.
- 4. These vacancies are meant for deputation only. Applications of officers/ officials under the Central Government, the State Governments, Union territories, autonomous or statutory organizations, Public Sector Undertakings, Universities or recognized Research Institutions who fulfill the requisite eligibility criteria and experience for these posts, as mentioned against each post, will only be considered. Applications of ineligible candidates or candidates working in private organizations/ Universities/ Institutions will not be considered and will be summarily rejected.
- 5. The Deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.
- 6. The maximum age-limit for appointment by deputation to these posts shall be not exceeding 'fifty-six' years as on the closing date of receipt of application.
- 7. The applications of eligible candidates who can be spared immediately on selection, may please be forwarded to the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, 'C' Block, GPO Complex, INA, New Delhi 110023 in the prescribed format as at Annex-I alongwith all requisite documents i.e. attested photocopies of last 05 years APARs, Integrity Certificate, DE/Vigilance clearance & details of major minor punishment if any etc latest by 30 days from publication of advertisement in the newspapers.
- 8. The forwarding authority may also certify the information furnished by the candidate in application form.
- 9. Incomplete applications or applications received directly or after the due date will not be considered and will be summarily rejected.

(Mukesh Kumar) Under Secretary (Estt) Tel – 011-24663278

APPLICATION FORM FOR APPOINTMENT IN NATIONAL HUMAN RIGHTS COMMISSION ON DEPUTATION BASIS.

Paste a recent passport size photo of the candidate

Name of Posts applied	for	

	or rosts applied for							
1.	Name and Address (In Block Letters)	5						
2.		nristian era)		-				
3.	i. Date of entry to service							
	ii. Date of retire		entral/state					,
4.	Government Rules 4. Educational Qualifications							
5.			d ather					
J.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)							
	Qualification /Experience required as mention in the advertisement/vacancy circular				Qualification / Experience possessed by the officer			
	Essential;	Essential;						
	(a) Qualificati	on;		(a) Qualification;				
	(b) Experience	(b) Experience;			(b) Experience;			
	Desirable	Desirable			Desirable			
	(a) Qualificati	(a) Qualification;			(a) Qualification;			
	(b) Experience	е;		1	b) Experience;			
5.1	In the case of degr	In the case of degree and post graduate qua				subjects a	and sub	bsidiary subjects may be
6.	Please state clearly entries made by y	Please state clearly whether in the light of entries made by you above, you meet the requisite essential qualifications and work						1
7.	Details of employm	Details of employment in chronological order. Enclose separate sheet duly authenticated by your signation the space below is insufficient.						
	Office/ Institution with address	Post held on regular basis	From	То	Pay Matrix Lev Band and Grade the post he regular basis	e pay of	highl	re of duties (in detail) ighting experience ired for the post applied
mentio with pr	ned. Only pay band and resent pay bands and gra	grade pay/pay de pay where	scale of the such benefit	post he s have l	eld on regular bas been drawn by the	is to be m	ention	therefore should not be red. Details of ACP/MACP be indicated as below.
Office/Institution Pay Matrix Level / Pa drawn under ACP/MA			ay Band	and Grade Pay	From		То	
8.	Nature of present em Temporary or Permane		Adhoc or					

9.		ne present employmen						
initi	date of	n/contract basis, please (b) Period of appo deputation/contra	ointment on	(c) Name of the prese office/organization to whi applicant belongs.				
9.1	Notes: In case of Officers already on deputation, the applications such officers should be forwarded by the parent cadre/ department along with cadre clearance, vigilance clearance and integrity certificate.							
9.2	person is	rmation under column holding a post on do ng a lied in his parent cao	eputation out	we must be given in all cases where side the cadre/organization but son.	e a till			
10	If any post held on deputation in the post by the applicant date of return from the last deputation and other details							
11	Additional	details about present e	mployment.					
	Please state whether working under (indicate the name of your employer against the relevant column);							
	a) C	Central Government						
	b) S	tate Government						
	c) A	autonomous Organizatio	n					
	d) Government Organization							
		Jniversities						
		Others						
12			orking in the sa	ime				
12	Please state whether your are working in the same department and one in the feeder grade or feeder to feeder grade							
13	Are you in revised scale of pay if yes, give the date from which the revision rank place and also indicate the pre-revised scale							
14	Total emoluments per month now drawn							
	Basic p	ay in Pay Band/ Pay Matrix	Pay	Matrix Level / Grade Pay	Total Emoluments			
15	In case th	ne applicant belongs to ary slips issued by the or	on organization	on which does not belongs to Centra owing the following details may be er	al Government pay scales, the nclosed			
	Basic pay	in Pay Band/ Pay Matrix	(Pay Matrix Level / Grade Pay & applicable rate of DA	Total Emoluments			
16	A additional information, if any relevant to the post you applied for the support of your suitability for the post.							
	(This among other things may provide information with regard to (i) Additional academic qualification (ii) professional training (iii) work experience over and above prescribed. In this Vacancy Circular/ Advertisement)							
	(Note: en insufficien	close a separate sheet, if it)	the space is					

16.1	The candidates are requested to including	
	information with regard to:	
	(i) Research publications and reports and special projects	
	(ii) Awards/Scholarship/Official	
	Appreciation (iii) Affiliation with the professional	
	bodies/institutions	
	(iv) Patents registered in own name or achieved for the organization	
	(v) Any research innovative measure involving official regularization	
	(vi) Any other information.	
	Note: enclose a separate sheet if the space is insufficient .	
17	Whether belongs to SC/ST/OBC	
18	Complete postal Address and contact details	Postal Address
	i.e. Telephone/Fax Number & e.mail address of the present employer :-	Telephone & Fax No
		e.mail address:

I have carefully gave through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the based of my knowledge and no material fact having a hearing on my selection has been suppressed/ withheld.

	(Signature of candidate)
Address	
Email ID :	
Contact/Mobile	e No
Date	

Certification by the Employee/ Cadre Controlling Authority

The information/ detail provided in the above application by the applicant are true and correct as per the facts available on records. He/ She fulfilling requisite eligibility criteria and also possess essential educational qualification and experience mentioned in the vacancy circular.

- 2. If selected he/ she will be relieved immediately.
- 3. It is also certified that:
 - i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt/Ms._____
 - ii) His/ Her Integrity is certified.
 - iii) His/ Her APAR dossier in original /photocopies of APAR for the last five years duly attested by an officer of the rank of Under Secretary of the government of India or above are enclosed.
 - iv) No major/minor penalty has been imposed on him/ her during the last ten years or a list of major/minor penalty imposed on him/ her during the last ten year enclosed (as the case may be)

Counter signed (Employer/Cadre Controller Authority with seal)